

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

C O R R I G E N D U M
Dated Guwahati the 29th April, 2021

NO. HC.VII-167(Pt.-VIII)/2014/ 2257 /A ##### In partial modification of this Registry's earlier Notification No. HC.VII-167(Pt.-VIII)/2014/ 2205 /A, dated 26.04.2021, the designations of (1) Shri R. Vanlalena and (2) Shri Liansangzuala are to be read as Member-Secretary, Mizoram State Legal Services Authority, Aizawl, Mizoram and Presiding Officer/Member, MACT, Aizawl, Mizoram respectively.

By order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo NO. HC.VII-167(Pt.-VIII)/2014/ 2258-2262 /A, Date: 29.04.2021

Copy for information & necessary action to:

1. The Director, LNJNI National Institute of Criminology and Forensic Science, Delhi-110085.
2. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl.
3. Shri R. Vanlalena, Member-Secretary, Mizoram State Legal Services Authority, Aizawl, Mizoram.
4. Shri Liansangzuala, P.O./Member, MACT, Aizawl, Mizoram.
5. The Project Manager, Gauhati High Court, Guwahati. ***(He is requested to upload the Corrigendum immediately in the official website of the Gauhati High Court, Guwahati).***

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapadar
29.04.21
REGISTRAR (JUDICIAL)